



NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 105
IA No. 473/JPR/2023
CP No. (IB)- 331/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Surya Exim Ltd.

... Operational Creditor/Applicant

Versus

Shree Shubh Laxmi Polyplast Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Dhruv Singhal, Adv.


For the Respondent : Akshita Koolwal, Adv.

ORDER

IA No. 473/JPR/2023:

Heard Mr. Dhruv Singhal, Adv. appearing for the Petitioner/ Operational Creditor. Ms. Akshita Koolwal, Adv. appearing for the Respondent/ Corporate Debtor. An application has been filed for withdrawal of the present petition for seeking liberty to file appropriate proceedings before any other court of law. Permission granted. CP No. (IB)- 331/9/JPR/2019 is dismissed as withdrawn with the liberty to resort appropriate remedy under the law.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

August 25, 2023

VG